

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13026/2/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 03rd August, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shrimati Justice Vijaya Kamlesh Tahilramani, Judge of the Bombay High Court, to be the Chief Justice of the Madras High Court with effect from the date she assumes charge of her office.

mkp
3/8/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 23072142

To


The Manager,
Government of India Press,
FARIDABAD

No. K-13026/2/2018-US.I

Dated 03.08.2018

Copy to:-

- 1 Shrimati Justice Vijaya Kamlesh Tahilramani, Acting Chief Justice, Bombay High Court, Mumbai.
- 2 The Secretary to Governor of Maharashtra, Mumbai.
- 3 The Secretary to Chief Minister of Maharashtra, Mumbai.
- 3 The Secretary to the Chief Justice, Bombay High Court, Mumbai.
- 4 The Chief Secretary, Government of Maharashtra, Mumbai.
- 5 The Registrar General, Bombay High Court, Mumbai.
- 6 The Accountant General, Govt. of Maharashtra, Mumbai.
- 7 The Secretary to Governor of Goa, Panaji.
- 8 The Secretary to Chief Minister of Goa, Panaji.
- 9 The Chief Secretary, Government of Goa, Panaji.
- 10 The Accountant General, Govt. of Goa, Panaji.
- 11 The Secretary to the Governor of Tamil Nadu, Chennai.
- 12 The Secretary to the Chief Minister of Tamil Nadu, Chennai
- 13 The Secretary to the Chief Justice, Madras High Court, Chennai.
- 14 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 15 The Registrar General, Madras High Court, Chennai.
- 16 The Accountant General, Government of Tamil Nadu, Chennai.
- 17 The President's Secretariat, (CA.II Section), New Delhi
- 18 PS to Principal Secretary to the Prime Minister, New Delhi.
- 19 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 20 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 21 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978